C.C.P. 7/06 Dated: 12.7.06

Hon. Mr. Justice Khem Karan, V.C. Hon. Mr. P.K. Chatterji, Member (A)

## Shri M.A. Siddiqui for applicant.

Shri N.K. Agrawal for respondents files compliance report, copy of which has been given to Shri Siddiqui. Copy of order dated 7.2.06, by which the directions of the Tribunal have been complied with, has also been annexed to the reply. We think there is no point in proceeding further in this Contempt proceedings and these should be dropped and the notices are discharged. Accordingly, the contempt proceedings are dropped and notices are discharged.

Member(A)

Vice Chairman